

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-221**  
IB-2399(ND)/2019

**IN THE MATTER OF:**

Romesh Chandra Grover.

....APPLICANT

**Vs.**

Paramount Coaching Centre Pvt.Ltd

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 12.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SAROJ RAJWARE,**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :-


For the Respondent :

For the Intervener :

**ORDER**

Matter called. No representation. The matter stands adjourned.

List on 27.4.2020.

  
(SAROJ RAJWARE)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit